NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) No. 112/NCLT/AHM/2017 c.w. CA(CAA) No. 78/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

Name of the Company:

Shree Ranisati Processors Pvt. Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION

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SIGNATURE

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ORDER

Learned PCS Mr. Dhiren Dave present for Petitioner.

Proof of service of notice on statutory authorities and publication not filed.

Representation from Income Tax and afficial Liquidator received.

Learned PCS appearing for petitioner represented that publication made and notice to statutory authorities given and he will file affidavit in next week.

List the matter on 17.11.2017 for compliance and final hearing.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 10th day of November, 2017.